



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 15.09.2026

NOTICE

Please take notice that the following matter listed in the Court of Chairperson on **15.09.2026** will not be taken up. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 178 of 2026	Pankaj Mahajan Resolution Professional of Arshiya Ltd. Vs. Ascendas Panvel Ftwz Ltd. & Ors.	Rohan Batra	Ketan Gaur Sourav Roy Ankit Pal Nidhisha Garg Saumya Sinha-R 1&2 Shiva Lakshmi Madhav Bajaj-R3 & 4

By order of Hon'ble Officiating Chairperson
-Sd/-
Registrar